

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 57

CP/260(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH(Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.01.2023**

NAME OF THE PARTIES: - **Madhukar Sawant V/s RELIANCE
INDUSTRIES LIMITED**

Appearance (via video-conference):

For the Applicant : Adv Monica Salian i/b Corporate
Attorneys

For R1 & R2 : ADV. VIPUL SHUKLA

Section 58(3) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 21.03.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare